

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfers & postings are hereby made in official exigency, w.e.f:- 25.07.2022.

Sl. No.	Name of the Official	From	To
1.	Ms. Rajni Arora W/o Sh. Ajay Arora EC- 3333	Sr. PA in the Personal Office of the undersigned.	Sr. PA in the court of Sh. Dinesh Bhatt, District Judge (Commercial Court)-01, West District, Tis Hazari Courts, Delhi.
2.	Ms. N. Geeta EC- 3305	Sr. PA in the court of Sh. Dinesh Bhatt, District Judge, (Commercial Court)-01, West District, Tis Hazari Courts, Delhi.	Sr. PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.

Note: Non-compliance of the transfer/posting orders immediately/proceeding on leave shall be considered deliberate insubordination and the officials shall be placed under suspension and disciplinary action shall be taken against the officials, as per rules.

23.7.22

(GIRISH KATHPALIA)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI

No. 55626-646 /Admn-I/P & T/HQs/2022

Dated, Delhi the 23 July 2022

Copy forwarded for information and necessary action to:-

1. The Ld. Principal District & Sessions Judge, West Delhi.
2. The Ld. Officer In-Charges/DDO, Accounts Branch, Central/West/ Delhi
3. The Personal Office of the undersigned.
4. The Officers and Officials concerned.
5. The Sr. A. O.(Judl.)/A. O.(Judl.)/Branch In-Charges, Central/West , Delhi.
6. The dealing officials (Personal File / Leave) in Administration Branch-I, Central, Tis Hazari Courts, Delhi.
7. The dealing Official, ACR Cell, Central, Tis Hazari Courts, Delhi.
8. The dealing official, Layers, Computer Branch, Central, Tis Hazari Courts, Delhi.
9. Web-site Committee, Tis Hazari Courts, Delhi.

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI